

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

130. Company Appeal/31/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: Francisco Lume Pereira

V/s.

Registrar of Companies (Mumbai)

SECTION 252 OF COMAPANIES ACT, 2013

ORDER

Hearing through: VC and Physical (Hybrid Mode)

Due to paucity of time, the matter could not be heard. List on **16.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)